

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal no. 4, 5, 6, 7, and 8 of 2014**

**Dated : 10<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal no. 4 of 2014**

**M/s. Salasar Steels & Power Ltd. ... Appellant(s)**  
**Versus**  
**Chhattisgarh State Power Trading Co. Ltd. ... Respondent(s)**  
**& Anr.**

**Appeal no. 5 of 2014**

**M/s. Jagdamba Power & Alloys Ltd. ... Appellant(s)**  
**Versus**  
**Chhattisgarh State Power Trading Co. Ltd. ... Respondent(s)**  
**& Anr.**

**Appeal no. 6 of 2014**

**M/s. Hira Ferro Alloys Ltd. ... Appellant(s)**  
**Versus**  
**Chhattisgarh State Power Trading Co. Ltd. ... Respondent(s)**  
**& Anr.**

**Appeal no. 7 of 2014**

**M/s. Godavari Power & Ispat Ltd. ... Appellant(s)**  
**Versus**  
**Chhattisgarh State Power Trading Co. Ltd. ... Respondent(s)**  
**& Anr.**

**Appeal no. 8 of 2014**

**M/s. Vandana Global Ltd. ... Appellant(s)**  
**Versus**  
**Chhattisgarh State Power Trading Co. Ltd. ... Respondent(s)**  
**& Anr.**

**Counsel for the Appellant(s) : Mr. Raunak Jain**

**Counsel for the Respondent(s): Ms. Suparna Srivastava for R-1**  
**Ms. Swapna Seshadri for R-2**

**ORDER**

Reply has been filed by the learned counsel for the parties.

Post the matter for final hearing on **11.04.2014**.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**vs/js**